

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

19

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/419/ (IB)/2017
NAME OF THE PETITIONER(S) : FROM PRINT REGD
NAME OF THE RESPONDENT(S) : GANESH CARTONS INDIA PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

S. RAJAN
S. J. C.
A. KRIPA KARAN

dv
Petitioner
RESPONDENT

S. J. C.
A. J. C.

ORDER

Counsel for Petitioner present. Counsel for Respondent present and submitted that he is ready to settle the principal amount of outstanding debt and ^{is} willing to bring ^a DD to the tune of Rs.25 lakh and to file a schedule for payment to rest of the money. The parties are at 'dispute' in relation to the interest portion claimed by the Petitioner. In this respect both the Counsels are directed to seek instructions from their clients and negotiate the interest part. Put up on 03.08.2017 at 10.30 A.M.

S. Vijayaraghavan
(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)